

**RAJASTHAN HIGH COURT, JODHPUR**

**STANDING ORDER**

**No. 05/S.O./2026**

**Date: 29.04.2026**

In pursuance to the directions of Hon'ble Rajasthan High Court in S.B. Civil Writ Petition No. 2471/2026 titled as Chiranji Lal Vs State of Rajasthan & Ors., it is enjoined upon all the concerned that in Writ Petitions challenging the freezing of a bank account and seeking de-freezing thereof, the DIG, Cyber Crime, Police Head Quarters, Rajasthan be mandatorily impleaded as party respondent.

All concerned are directed to ensure compliance of above directions.

BY ORDER

  
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**REGISTRAR GENERAL**

**No. Gen/XV/81/2026/1118**

**Date : 29.04.2026**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur
5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same amongst all the concerned in Judicial Side and ensure compliance.
7. Advocate General, Rajasthan, Jaipur
8. All the Additional Advocates General, Jodhpur/ Jaipur
9. All the Government Advocates, Jodhpur/Jaipur
10. The Chairman, Bar Council of Rajasthan, Jodhpur.
11. The President, Rajasthan High Court Advocates' Association, Jodhpur.
12. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
13. The President, Rajasthan High Court Bar Association, Jaipur
14. The President, The Bar Association Jaipur.
15. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
16. All Assistant Registrars/ A.O.J., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
17. All A.O.J./ Court Master/ Stamp Reporter, Rajasthan High Court.

  
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**REGISTRAR GENERAL**